

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 262 of 2014

Dated : 10th August, 2015

In the matter of:

**Punjab State Transmission
Corporation Ltd.**

....

Appellant(s)

Versus

**Punjab State Electricity
Regulatory Commission & Anr.**

....

Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for further hearing on **10th September,**
2015.

Court Master

rkt